

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 16th April, 2020.

No. LJ(B). 53/93/572(B). – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint Shri.T.Mynsong, Fishery Officer, Nongstoin as Executive Magistrate in the interest of Public Services within West Khasi Hills District with immediate effect and until further orders.



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/572(B)-A

Dated Shillong, the 16th April, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Khasi Hills, Nongstoin with reference to letter No.NDEMC-8/2015/17 Dtd 14th April, 2020..
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,
Law(B) Department.